

**Palam Airport**

398. { Shri Sham Lal Saraf:  
Shri Rameshwar Tantia:  
Shri Basumatari:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of the inadequacy of arrangements at the Palam Airport with regard to the handling of passengers, arriving by Foreign Air Services, by the Police station there; and

(b) the steps being taken by Government to improve matters?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The police staff, both at the Palam and Safdarjang Airports in Delhi, has been strengthened during the past few years. However, in view of the steady increase in traffic at these airports, the question of further augmenting the staff to speed up the clearance of passengers is under consideration.

**चमोली मुख्यालय में रिहायशी और कार्यालयों के लिये स्थान**

३९९. श्री भक्त दर्शन : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में सीमावर्ती चमोली जिले के हैडक्वार्टर चमोली में कर्मचारियों के निवास और सरकारी कार्यालयों के निर्माण की योजना कार्यान्वित करने के लिये उत्तर प्रदेश सरकार ने भारत सरकार से कोई सहायता मांगी है; और

(ख) यदि हाँ, तो केन्द्रीय सरकार उक्त योजना के लिये सहायता स्वरूप कितनी रकम देने के लिये तैयार हो गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बालार) : (क) और (ख). उत्तर प्रदेश की सरकार ने इस बारे में कोई विशेष प्रस्ताव नहीं

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रखा है। हाँ, भारत सरकार, उत्तर खड डिवीजन में तैनात अपने विशिष्ट अधिकारियों और उन के निजी कर्मचारियों की रिहायश और कार्यालयों के लिये भवन बनाने या हासिल करने पर लगने वाली लागत देने को सिद्धान्ततः सहमत हो गई है।

**Ankleshwar Oil**

400. Shri P. C. Borooah:  
Shri Joti Saroop:

Will the Minister of Mines and Fuel be pleased to state:

(a) how much oil has so far been produced at the Ankleshwar Oil Fields, since it began production in August, 1961;

(b) where that oil has been refined; and

(c) how far production of this crude oil has resulted in foreign exchange savings?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) 258,376 metric tons till the end of October, 1962.

(b) At Burmah Shell and ESSO Refineries at Bombay.

(c) Approximately Rs. 183 lakhs.

**Violation of Traffic Laws by Embassy Cars**

401. Shri Vidya Charan Shukla: Will the Minister of Home Affairs be pleased to state:

(a) whether several complaints regarding the infringement of ordinary traffic laws in Delhi by cars bearing C.D. number plates have been received; and

(b) if so, what action has so far been taken in the matter to prevent violation of traffic laws?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) In 1961 there were 109 cases of infringement of traffic regulations by